

5. Further details of scheme will be communicated to the industry and the State Governments shortly. It is hoped that entrepreneurs having licences for establishing new units or for expansion of their existing units would now be able to obtain requisite financial assistance from financial institutions and implement their licences without under delay.

#### **Malpe Fishing Harbour**

\*6. SHRI S. B. SIDNAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is proposed to develop the Malpe fishing harbour with aid from the United Nations Development Programme; and

(b) if so, the broad features thereof and when the work is expected to be over?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The fishing harbour at Malpe is already under construction. No aid from the United Nations Development Programme is envisaged.

(b) The main features of the harbour are—construction of a wharf 295 meters, jetty 160 meters, training wall 2000 meters, dredging, slipway and other shore facilities. The harbour is designed for accommodating 200 fishing vessels of sizes varying between 10 to 28 meters.

The harbour is expected to be ready in March, 1981.

#### **Loss due to Floods in States**

\*7. SHRI JAGPAL SINGH:

SHRI ARJUN SETHI:

Will the Minister of AGRICULTURE be pleased to lay a statement showing:

(a) the extent of loss of life, crop and property, State-wise, caused by the recent floods in various parts of the country;

(b) the States which have been most affected by the floods; and

(c) the Central assistance given to the State Governments to tide over the situation?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): (a) A statement is laid on the Table of the House.

(b) and (c). Ten of the States, viz Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Karnataka, Kerala, Orissa, Uttar Pradesh and West Bengal, worst affected by recent floods have asked for Central assistance.

Rs. 148.65 crores have so far been sanctioned as ceiling of expenditure to the Governments of Assam, Gujarat, Haryana, Kerala, West Bengal and Uttar Pradesh. Further proposals for a ceiling of expenditure to the extent of around Rs. 50.85 crores are under consideration to Andhra Pradesh and Orissa. Assistance to Bihar and Karnataka will be considered after the report of the Central Team is considered by the High Level Committee.

## Statement

Extent of loss of life, crop and property, State-wise caused by the recent Floods

Name of the State	Cropped area affected (in lakh hect.)	No. of Houses/Huts etc. affected	Deaths		Loss to Public properties estimated Value (Rs. in lakhs)
			Human lives	Cattle Heads	
(1)	(2)	(3)	(4)	(5)	(6)
1. Andhra Pradesh . . . . .	0.24	33811	88	26069	518.36
2. Assam . . . . .	2.88	37457	57	9134	2538.00
3. Bihar . . . . .	9.96	81015	67	42	5401.00
4. Gujarat . . . . .	2.74	24282	42	8744	3521.00
5. Haryana . . . . .	0.86	2230	7	5	1373.26
6. Karnataka . . . . .	0.28	7563	11	359	403.58
7. Kerala . . . . .	0.61	36811	42	56	1862.20
8. Orissa . . . . .	3.55	90000	73	8280	6032.90
9. Uttar Pradesh . . . . .	30.94	1923134	1309	5244	7595.00
10. West Bengal . . . . .	1.41	267822	47	104	1632.36
11. Himachal Pradesh . . . . .	Negl.	331	46	63	9.01
12. Maharashtra . . . . .	0.03	3576	29	202	0.46
13. Punjab . . . . .	0.45	19244	47	113	201.00
14. Rajasthan . . . . .	Negl.	78	16	..	..
15. Manipur . . . . .	State Govt. reported that a total population of 3.00 lakhs has been affected and the State Govt. is assessing the damage.				
TOTAL	53.89	2527354	1881	58435	31088.13

## Shortage and High Prices of Sugar

\*8. SHRI N. E. HORO:  
SHRI CHITTA MAHATA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the rise in the price of sugar which has been as high as Rs. 25/- per Kg. in black market;

(b) if so, whether Government consider that the non-availability of sugar in the open market and abnormal rise in its price is due to the lacuna in the sugar policy;

(c) whether Government propose to revise the sugar policy with a view to bring down the price and to make it available in the open market at reasonable rate; and

(d) if so, the steps taken by Government in this direction?